#### **GOVERNMENT OF INDIA**

# MINISTRY OF HOUSING AND URBAN AFFAIRS

#### **LOK SABHA**

## **UNSTARRED QUESTION NO. 2577**

#### **TO BE ANSWERED ON MARCH 17, 2022**

#### **ALLOCATION OF FUNDS UNDER AMRUT**

## NO. 2577. SHRI RANJEETSINGHHINDURAO NAIK NIMBALKAR:

SHRI SHIVAKUMAR C. UDASI:

SHRI SUNIL KUMAR SINGH:

**SHRI SUDHAKAR TUKARAM SHRANGARE:** 

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds allocated, released and utilized by Maharashtra, Karnataka and Jharkhand underAtal Mission for Rejuvenation and Urban Transformation (AMRUT) during the last three years, year and State-wise;
- (b) the number of projects implemented under the Scheme in the States particularly in Madha Lok Sabha Constituency and Latur district in Maharashtra and Chatra, Latehar and Palamu districts in Jharkhand during the said period;
- (c) the number of projects/proposals pending under the scheme in the said States particularly in Madha and the above said districts during the said period; and
- (d) the steps taken by the Government for implementation of all the pending projects/proposals under the scheme in Maharashtra, particularly in Madha and the above said districts?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), approved plan size of State of Maharashtra is ₹7,759.32 crore for the entire Mission period which includes committed Central Assistance of ₹3,534.80 crore. Similarly, approved plan size of State of Karnataka is ₹4,952.87 which includes committed Central Assistance of ₹2,318.79 crore and approved plan size of State of Jharkhand is ₹1,245.74 which includes committed Central Assistance of ₹566.17 crore.

Details of funds released for AMRUT projects and utilized by the State of Maharashtra, Karnataka and Jharkhand during the last three years are given as under:

(Amount in ₹ crore)

Name of the	2018-19		2019-20		2020-21	
State/ Year	Fund	Fund	Fund	Fund	Fund	Fund
	released	Utilized	released	Utilized	released	Utilized
Maharashtra	825.71	825.71	-	-	1,243.73	693.88
Karnataka	544.01	544.01	710.54	710.54	280.50	280.50
Jharkhand	84.00	84.00	135.22	135.22	109.62	10.00

(b): Government of Maharashtra has taken up 196 projects under AMRUT worth ₹7,826 crore, of which 139 projects worth ₹1,252 crore have been completed and remaining projects are under implementation.

Government of Karnataka has taken up 407 projects under AMRUT worth ₹5,119 crore, of which 347 projects worth ₹2,665 crore have been completed and remaining projects are under implementation.

Government of Jharkhand has taken up 59 projects under AMRUT worth ₹1,615 crore, of which 41 projects worth ₹214 crore have been completed and remaining projects are under implementation.

AMRUT cities of Barshi, Solapur and Satara fall in Madha Lok Sabha constituency and Latur and Udgir fall in Latur District. Status of AMRUT projects in these cities are given as under:

Name of	No. of	Cost of	No. of projects	Cost of projects
Cities	projects	projects	completed	completed
	taken up	(in ₹ crore)		(in ₹ crore)
Barshi	4	116.9	3	4.5
Solapur	5	256.38	3	4.5
Satara	5	62.3	4	12
Latur	5	191.06	4	50.64
Udgir	4	112.5	3	4.5

There are no AMRUT cities in Chatra, Latehar and Palamu districts of State of Jharkhand.

(c) and (d): At present, no proposal is pending in the States of Maharashtra, Karnataka and Jharkhand under AMRUT scheme. All projects taken up in these States are either completed or under various stages of implementation.

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